

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED NO- †2028
TO BE ANSWERED ON- 13/03/2023

ONGOING SCHEMES FOR TRIBALS

†2028. SHRI AJAY NISHAD:

Will the Minister of TRIBAL AFFAIRS be pleased to state?

- (a) whether the Government has developed any mechanism for effective monitoring and better supervision of the ongoing schemes for the tribals;
- (b) if so, the details thereof;
- (c) the details of the monitoring done by the Union and State Governments; and
- (d) whether third party monitoring of the schemes is being done, if so, the details thereof?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) to (d): The Ministry of Tribal Affairs implements various Central Sector and Centrally Sponsored Scheme through States /UT Government. Ministry has in last few years has undergone a major strategic shift from physical management of schemes to complete end to end digitization of fund release processes. The respective divisions of the Ministry and states share physical and financial progress of different scheme through scheme specific portals. The Ministry has also developed Performance Dashboard (dashboard.tribal.gov.in) for effective monitoring of the fund released, where in relevant data received from respective states and concerned divisions is collated and shown scheme wise.

2. For robust implementation, monitoring and evaluation of the Schemes, support is also provided to the States/UTs by holding trainings, seminars and Manthan shivirs. Hon'ble Ministers of the Ministry and the officers of the Ministry also visit different states for monitoring the progress and actual implementation of schemes. The issues brought to the knowledge of Hon'ble Ministers by public during their visit are redressed in a time bound manner. Ministry has also initiated program of training Panchayati Raj Institution representatives through Tribal Research Institutes.

3. Till 14th Finance Cycle (from 2016-17 to 2020-21), amount ranging from 1-2% of the scheme was given to States/UTs as administrative cost for effective implementation of the Schemes. While approving the continuation of Centrally Sponsored Scheme for Development of STs over the 15th Finance Commission (2021-22 to 2025-26), Expenditure Finance Committee (EFC), has recommended to set up Central Project Monitoring Unit (CPMU) at Ministry level and State Programme Management Unit (SPMU) at State level for effective implementation and monitoring of the combined schemes of the Ministry. EFC has inter-alia recommended for “Administrative Cost to States/UTs for implementation of combined Schemes” with total financial outlay of Rs 53.80 crore for FY 2022-23 for setting up State Programme Management Unit in States/UTs. The cabinet has also approved for setting up of Central PMU under the scheme of Monitoring, Evaluation, Survey and Social Audit. The central PMU will co-ordinate with the State units for providing data in respect of various schemes, which will be used for effective monitoring.

4. The third party monitoring is done by periodic evaluation of the schemes through NITI Aayog and also through Outcome Monitoring Framework (OMF). The Ministry also got the evaluation of its schemes done through Indian Institute of Public Administration (IIPA), Bharat Rural Livelihood Foundation (BRLF) and the NITI Aayog got the evaluation of Central Sponsored schemes of the Ministry done through KPMG. The Scheme of Monitoring, Evaluation, Survey and Social Audit (MESSA), has components of Monitoring of financial and physical progress of schemes, projects and initiatives of the Ministry through State-of-the-art IT system, Evaluation & Impact Assessment, Surveys and social audit through third parties.
